COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 186 OF 2017 & IA NO. 437 OF 2017

Dated: 1st May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Chhattisgarh State Power Distribution Company ...Appellant(s)

Ltd.

Vs.

Chhattisgarh State Electricity Regulatory

...Respondent(s)

Commission & Anr.

Counsel for the Appellant(s) : Mr. Rashmi Singh

Counsel for the Respondent(s) : Mr. Ravi Sharma for R-1

Mr. Kumar Mihir for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>10.07.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk